

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

42

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21.10.2019

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : C. PONMALAR
NAME OF THE RESPONDENT(S) : M/S LEATHER EXPORT HOUSE INDIA PRIVATE
LIMITED & 3 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1. Deepa Manappan
Asst. Adv. D. Shanaray

Counsel for Respondents

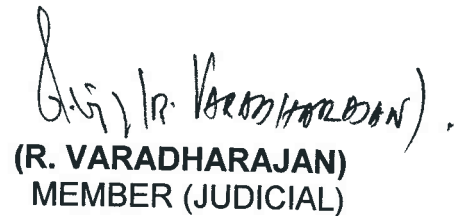
Deepa

ORDER

At request of the parties, post the matter on 29.11.2019.



(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk



(R. VARADHARAJAN)
MEMBER (JUDICIAL)